

**IN THE HIGH COURT OF**  
**ORISSA, CUTTACK**

Institution of Applications for issue of Certified  
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Report on :06-06-2026

**Date : 05.06.2026**

SL. No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Seat
1	41327/2026	05.06.2026	WP (C) - 17341/2026	YASHABANTA DAS	C.O.	COURT NO. 9	Order Dtd. 2026-06-29	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-111)
2	41328/2026	05.06.2026	WP (C) - 17341/2026	D P DASH	C.O.	COURT NO. 9	Order Dtd. 2026-06-29	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-111)
3	41284/2026	05.06.2026	WP (C) - 30330/2025	DEBA KUMAR RATH	GENERAL		Entire Brief	WRIT BRANCH-6	(Seat No-16)
4	41285/2026	05.06.2026	WA- 3330/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2026-04-20		(Seat No-16)
5	41286/2026	05.06.2026	WP (C) - 9958/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2026-05-27	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-109)
6	41287/2026	05.06.2026	WPC (OA) - 2749/2018	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-09-04	OA Branch	(Seat No-1)
7	41288/2026	05.06.2026	WP (C) - 8440/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-10-13	WRIT BRANCH-2	(Seat No-45)
8	41289/2026	05.06.2026	CRLMC- 1574/2026	SUSHILA	GENERAL		Vakalatnama		(Seat No-45)
9	41290/2026	05.06.2026	WP (C) - 10498/2026	GOKULANANDA PARIDA	GENERAL		Entire Brief		(Seat No-45)
10	41291/2026	05.06.2026	WP (C) - 34953/2025	TRINATH CHARAN BHUYAN	GENERAL		Plaint	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-117)
11	41292/2026	05.06.2026	WP (C) - 15433/2012	SOUBHAGYA KUMAR DASH	GENERAL		Entire Brief		(Seat No-117)
12	41293/2026	05.06.2026	WP (C) - 10498/2026	GOKULANANDA PARIDA	GENERAL		Order Dtd. 2026-04-29		(Seat No-117)

13	41294/2026	05.06.2026	WP (C) - 5903/2026	DEBA KUMAR RATH	GENERAL		Entire Brief		(Seat No-117)
14	41295/2026	05.06.2026	WP (C) - 31667/2025	DEBA KUMAR RATH	GENERAL		Entire Brief	WRIT BRANCH-7	(Seat No-18)
15	41296/2026	05.06.2026	WP (C) - 32547/2025	DEBA KUMAR RATH	GENERAL		Entire Brief	WRIT BRANCH-7	(Seat No-10)
16	41297/2026	05.06.2026	WP (C) - 28721/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-10-13	WRIT BRANCH-5	(Seat No-47)
17	41298/2026	05.06.2026	FAO-372/2026	KAILASH CHANDRA PRUSTI	GENERAL		Order Dtd. 2026-05-21		(Seat No-47)
18	41299/2026	05.06.2026	WP (C) - 31755/2024	PRATAP KUMAR BEHERA	GENERAL		Order Dtd. 2026-06-02	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-104)
19	41300/2026	05.06.2026	ABLAPL-5261/2026	R SAHU	GENERAL		Order Dtd. 2026-07-01		(Seat No-104)
20	41301/2026	05.06.2026	ABLAPL-5646/2026	SUNIL KUMAR PANDA	GENERAL		Order Dtd. 2026-05-21	BAIL-1	(Seat No-14)
21	41302/2026	05.06.2026	OJC-6430/1998	K MANDAL	GENERAL		Order Dtd. 2017-08-29		(Seat No-14)
22	41303/2026	05.06.2026	WP (C) - 2516/2004	A PATRA	GENERAL		Order Dtd. 2004-12-21		(Seat No-14)
23	41304/2026	05.06.2026	WP (C) - 38492/2020	S K BISWAL	GENERAL		PetitionAnnexure,	WRIT BRANCH-6	(Seat No-24)
24	41305/2026	05.06.2026	MACA-728/2006	B P MOHANTY	GENERAL		Order Dtd. 2024-08-29	MISC. APPEAL SEC.	(Seat No-6)
25	41306/2026	05.06.2026	MACA-276/2012	B P MOHANTY	GENERAL		Order Dtd. 2015-09-21	MISC. APPEAL SEC.	(Seat No-4)
26	41307/2026	05.06.2026	OJC-3507/1991	M R SAHOO	GENERAL		Entire Order		(Seat No-4)
27	41308/2026	05.06.2026	MACA-956/2003	B P MOHANTY	GENERAL		Order Dtd. 2018-11-30	MISC. APPEAL SEC.	(Seat No-1)
28	41309/2026	05.06.2026	RSA-267/2016	R K NAYAK	GENERAL		Order Dtd. 2026-05-15	SECOND APPEAL	(Seat No-4)
29	41310/2026	05.06.2026	WP (C) - 17153/2007	A K MISHRA	GENERAL		Order Dtd. 2020-02-14	WRIT BRANCH-6	(Seat No-26)
30	41311/2026	05.06.2026	WP (C) - 17153/2007	A K MISHRA	GENERAL		Order Dtd. 2020-02-14	WRIT BRANCH-6	(Seat No-26)

31	41312/2026	05.06.2026	WP (C) - 14592/2026	S. C. DAS	GENERAL		Order Dtd. 2026- 05-22	WRIT BRANCH-3	(Seat No- 14)
32	41313/2026	05.06.2026	WP (C) - 29511/2021	S MOHANTY	GENERAL		Order Dtd. 2025- 11-06	WRIT BRANCH-6	(Seat No- 24)
33	41314/2026	05.06.2026	WP (C) - 35548/2023	S K ROUTRAY	GENERAL		Order Dtd. 2024- 07-23	WRIT BRANCH-1	(Seat No-2)
34	41315/2026	05.06.2026	WP (C) - 29421/2023	R N RANSINGH	GENERAL		Order Dtd. 9999- 12-31	WRIT BRANCH-5	(Seat No- 22)
35	41316/2026	05.06.2026	WP (C) - 28451/2022	T SWAIN	GENERAL		Order Dtd. 2022- 11-02	WRIT BRANCH-3	(Seat No- 28)
36	41317/2026	05.06.2026	FAO- 456/2020	J PRADHAN	GENERAL		Order Dtd. 2025- 04-25	MISC. APPEAL SEC.	(Seat No-5)
37	41318/2026	05.06.2026	BLAPL- 3843/2026	S PALATSINGH	GENERAL		Order Dtd. 2026- 05-06		(Seat No-5)
38	41319/2026	05.06.2026	ABLAPL- 2608/2026	P K MISHRA	GENERAL		Order Dtd. 2026- 04-22		(Seat No-5)
39	41320/2026	05.06.2026	BLAPL- 4728/2026	M BASU	GENERAL		Order Dtd. 2026- 05-21	BAIL-1	(Seat No-4)
40	41321/2026	05.06.2026	BLAPL- 11174/2024	B K HATI	GENERAL		Order Dtd. 2024- 12-19		(Seat No-4)
41	41322/2026	05.06.2026	WP (C) - 17206/2026	G MISHRA	GENERAL		Order Dtd. 2026- 07-06		(Seat No-4)
42	41323/2026	05.06.2026	WP (C) - 17204/2026	G MISHRA	GENERAL		Order Dtd. 2026- 07-06	WRIT BRANCH-8	(Seat No- 41)
43	41324/2026	05.06.2026	WP (C) - 17187/2026	G MISHRA	GENERAL		Order Dtd. 2026- 07-06		(Seat No- 41)
44	41325/2026	05.06.2026	WP (C) - 17208/2026	G MISHRA	GENERAL		Order Dtd. 2026- 07-06		(Seat No- 41)
45	41326/2026	05.06.2026	WP (C) - 17209/2026	G MISHRA	GENERAL		Order Dtd. 2026- 07-06		(Seat No- 41)

**N I C (Software Team)**